

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 135/MP/2018

Subject : Petition seeking payment of transmission tariff between the date of commissioning and date of charging of Element 2 and Element 3 of transmission assets of Kudgil Transmission Ltd.

Date of Hearing : 4.6.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Petitioner : Kudgil Transmission Limited

Respondents : Bangalore Electricity Supply Company Limited (BESCOM) and Others.

Parties present : Shri Alok Shankar, Advocate, KTL
Shri Malip Singh, Advocate, KTL
Shri Sitiesh Mukherjee, Advocate, PGCIL
Shri Divyanshu Bhatt, Advocate, PGCIL
Shri Nishant Gupta, NTPC
Ms. Patanjali Dikshit, NTPC

Record of Proceedings

Learned Proxy counsel for the Petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Learned counsel for the Respondents had no objection in this regard.

2. After hearing the learned counsel for the parties, the Commission directed to adjourn the matter.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T. D. Pant)
Deputy Chief (Law)**